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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing & Infrastructure) India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Mr. Dimesh (Petitioner)  
Economic Laws  
Practices Operational  
Creditor

Alka Tripathi  
Pragati Law Chambers  
9739382516  
, Operational  
Creditor

Alka

Counsel for petitioner is present. Heard him in part. He is directed to file the name of IRP after getting consent from him and the financial position of the respondent company.

At the request of the counsel for petitioner, list it on 29.06.2017.

  
MEMBER (J)

  
MEMBER (T)